

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-325-2020**

Aamchi Vyapari Sangharana
Association Petitioner
Versus
State of Goa & Others Respondents

Mr. Iftikhar Agha, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Government Advocate for the State.

Mr. Nikhil Vaze, Advocate for Ponda Municipal Council.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

Mr. Vaze, the learned Counsel appearing on behalf of Ponda Municipal Council seeks additional weeks' time to file response to this Petition.

2. Time as prayed for is granted.

3. Advance copy of the response to be furnished to the learned Counsel for the petitioner. If the petitioner wishes to file rejoinder, the petitioner is granted liberty to do so.

4. Stand over to 15.12.2020.

M.S. JAWALKAR, J.
EV

M.S. SONAK, J.